

(d) India and the United States remain committed to the shared goal of completing the process of transforming India-U.S. relations, outlined by Prime Minister and President George Bush in November 2001.

Exchange of enclaves between India and Bangladesh

3660. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether regarding exchange of enclaves between India and Bangladesh, there has been any efforts to ratify the Indo-Bangladesh Land Boundary Agreement of 1974;

(b) the number of Indian enclaves in Bangladesh and Bangladeshi enclaves in India alongwith the area and population, enclave wise;

(c) the factors hampering the smooth and quick exchange of enclaves and the measures taken to overcome them; and

(d) the details of Government's efforts in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) Yes.

(b) There are 111 exchangeable Indian enclaves in Bangladeshi territory and 51 exchangeable Bangladeshi enclaves in Indian territory. Enclave wise area figures are given in Statement-I and II (*See below*). The population figures are not available with the Government as no access to the Indian enclaves in Bangladeshi territory has been provided by Government of Bangladesh for census operations.

(c) and (d) The exchange of enclaves is directly linked to the completion of the joint demarcation of boundary between India and Bangladesh which is a procedural requirement for the ratification of the Land Boundary Agreement of 1974. The Governments of India and Bangladesh have set up two Joint Boundary Working Groups to resolve all pending issues relating to implementation of the Land Boundary Agreement of 1974 including exchange of enclaves. Two meetings of the Joint Boundary Working Groups have taken place so far.

[24 April, 2003]

RAJYA SABHA

Statement-I

Exchangeable Indian Enclaves in Bangladesh with Area

A. Enclaves with independent chhits

S. No.	Name of chhits	Chhit No.	Lying within Police Station Bangladesh/W. Bengal		Area in acres
1.	2.	3.	4.	5.	6.
1.	Garati	75	Pochagar	Haldibari	58.23
2.	-do-	76	-do-	-do-	0.79
3.	-do-	77	-do-	-do-	18.00
4.	-do-	78	-do-	-do-	958.66
5.	-do-	79	-do-	-do-	1.74
6.	-do-	80	-do-	-do-	73.75
7.	Singimari Part-I	73	-do-	-do-	6.07
8.	Nazirganja	41	Boda	-do-	58.32
9.	-do-	42	-do-	-do-	434/29
10.	-do-	44	-do-	-do-	53.47
11.	-do-	45	-do-	-do-	1.07
12.	-do-	46	-do-	-do-	17.95
13.	-do-	4	-do-	-do-	3.89
14.	-do-	48	-do-	-do-	73.27
15.	-do-	49	-do-	-do-	49.05
16.	-do-	50	-do-	-do-	5.05
17.	-do-	51	-do-	-do-	0.77
18.	-do-	52	-do-	-do-	1.04
19.	-do-	53	-do-	-do-	1.02
20.	-do-	54	-do-	-do-	3.87
21.	-do-	55	-do-	-do-	12.18
22.	-do-	56	-do-	-do-	54.04
23.	-do-	57	-do-	-do-	8.27
24.	-do-	58	-do-	-do-	14.22
25.	-do-	60	-do-	-do-	0.52
26.	Putimari	59	-do-	-do-	122.80
27.	Daikhata Chhat	38	-do-	-do-	499.21

1.	2.	3.	4.	5.	6.
28.	Salbari	37	-do-	-do-	1188.93
29.	Kajal Dighi	36	-do-	-do-	771.44
30.	Nataktoka	32	-do-	-do-	162.26
31.	-do-	33	-do-	-do-	0.26
32.	Beuladanga Chhat	35	-do-	-do-	0.83
33.	Balapara	3	-do-	-do-	1752.44
34.	Bara Khankikharija Gitaldaha	30	Dimla	-do-	7.71
35.	-do-	29	Dimla	-do-	36.83
36.	Barakhangir	28	-do-	-do-	30.53
37.	Nagarjikabari	31	-do-	-do-	33.41
38.	Kuchlibari	26	Patgram	Mekliganj	5.78
39.	-do-	27	-do-	-do-	2.04
40.	Bara Kuchilibari	107	-do-	-do-	4.35
41.	Jamaldaha Balalpukhari	6	-do-	-do-	5.24
42.	Uponchowki Kuchlibari	115/2	-do-	-do-	0.32
43.	-do-	7	-do-	-do-	4.04
44.	Bhotbari	8	-do-	-do-	36.83
45.	Balapukhari	5	-do-	-do-	55.91
46.	Bara Khangir	4	-do-	Mekliganj	50.51
47.	-do-	9	-do-	-do-	87.42
48.	Chhat Bagdokra	10	-do-	-do-	41.70
49.	Ratanpur	11	-do-	-do-	58.91
50.	Bagdokra	12	-do-	-do-	25.49
51.	Fulker Dabri	101	-do-	-do-	0.88
52.	Kharkharia	15	-do-	-do-	60.74
53.	-do-	13	-do-	-do-	51.62
54.	Lotamari	14	-do-	-do-	110.92
55.	Bhotbari	16	-do-	-do-	205.46
56.	Kamat Changrabandha	16A	-do-	-do-	42.80
57.	-do-	17A	-do-	-do-	6.01
58.	Panisfala	17	-do-	-do-	137.66
59.	Dwanikamari Khasbash	18	-do-	-do-	36.50
60.	Panisala	153/P	-do-	-do-	0.27
61.	-do-	153/O	-do-	-do-	18.01

1.	2.	3.	4.	5.	6.
62.	-do-	19	-do-	-do-	64.63
63.	-do-	21	-do-	-do-	51.40
64.	Lotamari	20	-do-	-do-	283.53
65.	-do-	22	-do-	-do-	98.85
66.	Dwarikamari	23	-do-	-do-	39.52
67.	-do-	25	-do-	-do-	45.73
68.	Chhat Bhothat	24	-do-	-do-	56.11
69.	Baskata	131	-do-	Mathabhanga	22.35
70.	-do-	132	-do-	-do-	11.96
71.	-do-	130	-do-	-do-	21.48
72.	Bhogramguri	133	-do-	-do-	1.44
73.	Chenakata	134	-do-	Mekliganj	7.81
74.	Banskata	119	-do-	Mathabhanga	413.81
75.	-do-	120	-do-	-do-	30.75
76.	-do-	121	-do-	-do-	12.15
77.	-do-	113	-do-	-do-	57.86
78.	-do-	112	-do-	-do-	315.04
79.	-do-	114	-do-	-do-	0.77
80.	-do-	115	-do-	-do-	29.20
81.	-do-	122	-do-	-do-	33.32
82.	-do-	127	-do-	-do-	12.72
83.	-do-	128	-do-	-do-	2.33
84.	-do-	117	-do-	-do-	2.55
85.	-do-	118	-do-	-do-	30.98
86.	-do-	125	-do-	-do-	0.64
87.	-do-	126	-do-	-do-	1.39
88.	-do-	129	-do-	-do-	1.37
89.	-do-	116	-do-	-do-	16.96
90.	-do-	123	-do-	-do-	24.37
91.	-do-	124	-do-	-do-	0.28
92.	Gotamari Chhit	135	Hatibandha	Sitalkuchi	126.59
93.	-do-	136	-do-	-do-	20.02
94.	Banspachai	151	Lalmonirhat	Dinhata	217.29
95.	Banspachai Bhitarkuthi	152	-do-	-do-	81.71

1.	2.	3.	4.	5.	6.
96.	Dasiar Chhara	150	Fulbari	-do-	1643.44
97.	Dakurhat-Dakinirkuthi	156	Kurigram	-do-	14.27
98.	Kalamati	141	Bhurungamari	Dinhata	21.21
99.	Shahebganj	153	-do-	-do-	31.58
100.	Seotikursa	142	-do-	-do-	45.63
101.	Bara Goachulka	143	-do-	-do-	39.99
102.	Goachulka II	147	-do-	-do-	0.90
103.	Goachulka I	146	-do-	-do-	8.92
104.	Dighaltari II	145	-do-	-do-	8.81
105.	Dighaltari I	144	-do-	-do-	12.31
106.	Chhoto Garajhora II	149	-do-	-do-	17.85
107.	Chhoto Garajhora I	148	-do-	-do-	35.74
108.	1 Chhit without name* and JL NO. at the southern end of JL No. 38 land southwestern- end of JL No. 39	-	-	Mektiganj	3.10*
* Later jointly verified as Ashokbari with area as 3.1 acres.					
B. Enclaves with fragmented chhits					
109.	(i) Bewladanga	34	Haldibari	Pochagar	862.46
	(ii) Bewladanga	Fragment	-do-	Debiganj	
110.	(i) Kotbhajni	2	-do-	-do-	
	(ii) -do-	Fragment	-do-	-do-	2012.27
	(iii) -do-	-do-	-do-	-do-	
	(iv) -do-	-do-	-do-	-do-	
111.	(i) Dahala	Khagrabari	-do-	-do-	
	(ii) -do-	Fragment	-do-	-do-	
	(iii) -do-	-do-	-do-	-do-	2650.35
	(iv) -do-	-do-	-do-	-do-	
	(v) -do-	-do-	-do-	-do-	
	(vi) -do-	-do-	-do-	-do-	
Total Area:					17,160.23

The above given details of enclaves have been jointly compared and reconciled with records held by India and Bangladesh Boundary Conference held at Calcutta during 9—12th October 1996 as well as during joint field inspection at Jalpaiguri (West Bengal)—Panchagarh (Bangladesh) sector during 21—24th November 1996.

[24 April, 2003]

RAJYA SABHA

Statement-II

Exchangeable Bangladeshi Enclaves in India with area

A. Enclaves with independent chhits.

S. No.	Name of chhits	Lying within Police Station	Chhit No.	Area in Acres	
West Bengal/Bangladesh					
1.	2.	3.	4.	5.	6.
1.	Chhit Kuchlibari	Mekliganj	Patgram	22	370.64
2.	Chhit Land of Kuchlibari	-do-	-do-	24	1.83
3.	Balapukhari	-do-	-do-	21	331.64
4.	Chhit Land of Panbari No. 2	-do-	-do-	20	1.13
5.	Chhit Panbari	-do-	-do-	18	108.59
6.	Dhabalsati Mirgipur	-do-	-do-	15	173.88
7.	Bamandal	-do-	-do-	11	2.24
8.	Chhit Dhabalsati	-do-	-do-	14	66.58
9.	Dhabalsati	-do-	-do-	13	60.45
10.	Srirampur	-do-	-do-	8	1.05
11.	Jote Nijjama	-do-	-do-	3	87.54
12.	Chhit Land of Jagatber No. 3	Mathabhanga	-do-	37	69.84
13.	-do- No. 1	-do-	-do-	35	30.66
14.	-do- No. 2	-do-	-do-	36	27.09
15.	Chhit Kokoabari	-do-	-do-	47	29.49
16.	Chhit Bhandardagha	-do-	-do-	67	39.96
17.	Dhabalguri	-do-	-do-	52	12.50
18.	Chhit Dghabvalguri	-do-	-do-	53	22.31
19.	Chhit Land of Dhabalgurio No. 3	-do-	-do-	70	1.33
20.	-do- No. 4	-do-	-do-	71	4.55
21.	-do- No. 5	-do-	-do-	72	4.12
22.	-do- No. 1	-do-	-do-	68	26.83
23.	-do- No. 2	-do-	-do-	69	13.95
24.	Mahishamari	Sitaikuchi	-do-	54	122.77
25.	Bura Saradubi	-do-	Hatibandha	13	34.96
26.	Fainapur	-do-	Patgram	64	506.56

1.	2.	3.	4.	5.	6.
27.	Amjhol	-do-	Hatibandha	57	1.25
28.	Kismat Batrigachh	Dinhata	Kaligong	82	209.95
29.	Durgapur	-do-	-do-	83	20.96
30.	Bansua Khamar Gidaldaha	-do-	Lalmonirhat	1	24.54
31.	Poaturkuthi	-do-	-	37	589.94
32.	Paschim Bakalir Chhara	-do-	Bhurungamari	38	151.98
33.	Madhya Bakalir Chhara	-do-	-do-	39	32.72
34.	Purba Bakalir Chhara	-do-	-do-	40	12.23
35.	Madhya Masaldanga	-do-	-do-	3	136.66
36.	Madhya Chhit Masaldanga	-do-	-do-	8	11.87
37.	Paschim Chhit Masaldanga	-do-	-do-	7	7.60
38.	Uttar Masaldanga	-do-	-do-	2	27.29
39.	Kuchua	-do-	-do-	5	119.74
40.	Uttar Bansjani	-do-	-do-	1	47.17
41.	Chhat Tilai	-do-	-do-	17	81.56

B. Enclaves with fragmented chhits

42.	(i) Nalgram	Sitalkuchi	Patgram	65	1397.34
	(ii) -do- (Fragmented)	-do-	-do-	65	
	(iii) -do- -do-	-do-	-do-	65	
43.	(i) Chhit Nalgram	-do-	-do-	66	49.50
	(ii) -do- (Fragment)	-do-	-do-	66	
44.	(i) Batrigachh	Dinhata	Kaligong	81	577.37
	(ii) -do- (Fragment)	-do-	-do-	81	
45.	(i) Karala	-do-	Phulbari	9	269.91
	(ii) -do- (Fragment)	-do-	-do-	9	
	(iii) -do- -do-	-do-	-do-	9	
46.	(i) Sibprasad Mustafi	-do-	-do-	8	373.20
	(ii) -do- (Fragment)	-do-	-do-	8	
47.	(i) Dakshin Masaldangda	-do-	Bhurungamari	6	571.38
	(ii) -do- (Fragment)	-do-	-do-	6	
	(iii) -do-	-do-	-do-	6	
	(iv) -do-	-do-	-do-	6	

1.	2.	3.	4.	5.	6.
	(v) -do-	-do-	-do-	6	
	(vi) -do-	-do-	-do-	6	
48.	(i) Paschim Masaldanga	-do-	-do-	4	29.49
	(ii) -do- (Fragment)	-do-	-do-	4	
49.	(i) Purba Chhit Masaldanga	-do-	-do-	10	35.01
	(ii) -do- (Fragment)	-do-	-do-	10	
50.	(i) Purba Masaldangda	-do-	-do-	11	153.89
	(ii) -do- (Fragment)	-do-	-do-	11	
51.	(i) Uttar Dhalganga	-do-	-do-	14	24.98
	(ii) -do- (Fragment)	-do-	-do-	14	
	(iii) -do- -do-	-do-	-do-	14	
Total Area:					7,110.02

The above given details of enclaves have been jointly compared and reconciled with records held by India and Bangladesh during the Indo-Bangladesh Boundary Conference held at Calcutta during 9–12th October, 1996 as well as during joint field inspection at Jalpaiguri (West Bengal)—Panchgarh (Bangladesh) sector during 21–24th November 1996.

Demarcation of Indo-Bangla border

3661. SHRI TARINI KANTA ROY: Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether it is a fact that still portions of the Indo-Bangla border remains undemarcated;

(b) if so, the details thereof;

(c) the reasons or factors behind the inability to demarcate the same;

(d) the consequence as a result thereof;

(e) whether Government have taken up the matter with their Bangladesh counterparts; and

(f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) Yes.

(b) A stretch of 6.1 Kms. of Indo-Bangladesh boundary is yet to be